

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 165(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY:

Neeraj Bhatia

V/s.

M/s. Summit Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Avishkar Singhvi, Adv.		Respondent	Avishkar
2)	Neeraj Bhatia		Director in person Petitioner	Neeraj
3)	Neha		CS	Neha
4.	MA S RAM Company Secretary in person		for Reh'w - No. 1	MA S RAM

Order

For orders, see order in CP 44(ND)/2013.